CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Original Application No.180/00420/2019

Wednesday, this the 19th day of June, 2019

CORAM:

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

- P.A.Jayasree, D/o.Achutha Menon, Superintendent, Directorate of Lighthouses and Lightships, Deep Bhavan, Kadavanthra, Kochi – 682 020. Residing at Sreeragam, Thelaparambil, Kaattithara Road P.O., Maradu, Ernakulam – 682 304.
- 2. K.J.Raju, S/o.K.P.Jose, U.D.C., Directorate of Lighthouses and Lightships, Deep Bhavan, Kadavanthra, Kochi – 682 020. Residing at Kaitharathu House, P.O.Vadakkummuri, Peringattukara, Thrissur – 680 570.
- 3. Sheeja.P.Kurian, D/o.Thomas, U.D.C., Directorate of Lighthouses and Lightships, Deep Bhavan, Kadavanthra, Kochi 682 020. Residing at Shalom, LIG379, Gandhinagar P.O., Kadavanthra, Kochi 682 020.
- K.Mini, D/o.K.Karthikeya Kurup,
 U.D.C., Directorate of Lighthouses and Lightships,
 Deep Bhavan, Kadavanthra, Kochi 682 020.
 Residing at Sreepadam, St.George LPS Road,
 P.O. Edapally, Kochi 682 024.
- K.Raman, S/o.Kanda,
 Retired as U.D.C., Directorate of Lighthouses and Lightships,
 Deep Bhavan, Kadavanthra, Kochi 682 020.
 Residing at Poickattil House, P.O. Karimpana,
 North Palakkuzha, Koothattukulam, Ernakulam 686 662.
- V.N.Padmakumar, S/o.R.Viswambaran,
 U.D.C., Directorate of Lighthouses and Lightships,
 Deep Bhavan, Kadavanthra, Kochi 682 020.
 Residing at Krishna Kripa, Maniyankala Road,
 P.O. Vadacode, Ernakulam 682 021.

7. K.L.Renuka, D/o.Lohithakshan, U.D.C., Directorate of Lighthouses and Lightships, Deep Bhavan, Kadavanthra, Kochi – 682 020. Residing at Nikathil House, P.O.Elamkunnapuzha, Ernakulam – 682 503.

...Applicants

(By Advocate Mr.V.T.Madhavan Unni)

versus

- The Director General,
 Directorate General of Lighthouses and Lightships,
 Deep Bhavan, A-13, Sector 24,
 Noida 201 301, Uttar Pradesh.
- 2. The Director,
 Directorate of Lighthouses and Lightships,
 Deep Bhavan, Kadavanthra, Kochi 682 020.

...Respondents

(By Advocate Mr.Sreejith.N., ACGSC)

This application having been heard on 19th June 2019, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the applicant seeks permission to withdraw the O.A with liberty to approach this Tribunal afresh. Permission is granted. Accordingly, the O.A is dismissed as withdrawn. M.A.No.180/558/2019 filed along with the O.A for joining together is closed. There shall be no order as to costs.

(Dated this the 19th day of June 2019)

ASHISH KALIA JUDICIAL MEMBER E.K.BHARAT BHUSHAN ADMINISTRATIVE MEMBER

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List of Annexures in O.A.No.180/00420/2019

- **1. Annexure A-1** A copy of the O.M.No.35034/3/2008-Estt.(D) dated 19.5.2009.
- **2. Annexure A-2** A copy of the judgment of the Hon'ble High Court of Punjab & Haryana at Chandigarh in CWP No.19387 of 2011, Union of India & Others v. Raj Pal & Another.
- **3.** Annexure A-3 series A copies of the applicants' representations addressed to the 1st respondent dated 9.12.2014.
- **4. Annexure** A-4 A copy of the order of this Hon'ble Tribunal in O.A.No.1/2019 dated 2.1.2019.
- **5. Annexure A-5** A copy of the Order No.24/2/2019-Admn.I dated 15.2.2019.